

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 254 OF 2014 &
IA NO. 411 OF 2014 & IA NO. 371 OF 2016**

Dated: 25th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**GSPL India Gasnet Ltd. ...Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Ms. Ranjana Roy Gawai
Mr. Ansumman Bahadur
Ms. Aparna Vohra for R.1

Mr. Ajit Pudusery for R.2

ORDER

As agreed by learned counsel for the parties, list the matter
for hearing on **13.01.2017.**

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/vg